

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.9/BB/18	-	For compliance of additional information raised by Registry	252(3)	Tallam Shilpa Pvt Ltd VS ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


CS ANJEETA CHADRASIA
8317086556


K NARENDRA
PCS

Anjeeta

ORDER

Rep. of PCS is present. She filed one letter addressed by the PCS seeking for adjournment. Registry has raised objections and PCS to comply the same. List it on 07/02/2018.


Member (T)


Member (J)